NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/42/2018

NAME OF THE PETITIONER(S)

: BIRDIES & EAGLE SPORTS TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. RAJ KUMAR JUPBANU

SUPALSHAW

RANAANA

2) SRIDHAR Bhrisotty
DROC.

COUNSEL FOR

For Respondent.

1.ls

ORDER

Counsel for petitioner present. Dy. ROC present and filed report. Heard. Order is reserved.

Member(Technical)

-sd-(S VIJAYARĀGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)